

THE HIGH COURT OF ORISSA, CUTTACK

NOTIFICATION

No. 100/ OAC Date. 28.05.2020

In exercise of the powers conferred under Rule-9 (6), Part- IV of the High Court of Orissa Arbitration Centre (Internal Management) Rules, 2014 the Arbitration Committee has been pleased to delete the following name from the existing panel of Arbitrators as notified vide Court's notification No.554/R Dtd.05.04.2014 and 456/R Dtd. 01.09.2016.

1. Shri D.K.Sahu, Retired District Judge
2. Shri Rajat Kumar Rath, Sr.Advocate
3. Shri Biswamohan Pattnaik, Sr. Advocate
4. Shri Subash Chandra Lal, Sr.Advocate
5. Shri Anup Kumar Bose, Advocate
6. Shri Samareswar Mohanty, Advocate

By order


Coordinator

High Court of Orissa Arbitration Centre

N.B. The above notification shall come into force w.e.f. the date of notification.